## Annexure - 7

## Name of the corporate debtor: Gonglu Agro Private Limited; Date of commencement of CIRP: $30^{th}$ May, 2022; List of creditors as on: $22^{nd}$ March, 2023

## List of operational creditors (Government dues)

(Amount in₹)

												<u></u>	mount in ()
Name of	Details of claim			Ι	Details of cla	aim admitted		Amount of	Amount of	Amount of	Amount of	Remarks,	
creditor	rece	eived								any mutual	claim not	claim under	if any
01001001									claim	-			
											aummtteu	verincation	
										-			
										off			
	Date of	Amount	Amount	Nature	Amount	Amount	Whether	% of					
	receint	claimed	of claim		covered	covered by	related	voting					
	10001p0	0101111001		01 0101111		_							
			aumitteu			guarantee	party:						
								COC					
Talathi Office	13-06-2022	74,385		Operatio	N.A.	N.A.	No	N.A.	N.A.	N.A.	74,385	N.A.	N.A.
				nal									
				creditor									
				01001001									
Cram	07 07 2022	15 01 060	0 22 220	Operatio	NΙΛ	NΙΛ	No	NI A	NΙΛ	NΛ	7 50 522	NΙΛ	N.A.
	07-07-2022	13,01,000	0,22,330	•	IV.A.	IV.A.	NO	N.A.	N.A.	IV.A.	7,39,344	IV.A.	IV.A.
Panchayat													
				creditor									
Deputy	18-08-2022	11.63.51.355	3,50,19,119	Operatio	N.A.	N.A.	No	N.A.	N.A.	N.A.	8,13,32,236	N.A.	N.A.
		, , ,		-									
				creditor									
Nashik II													
Division													
	Creditor  Talathi Office  Gram Panchayat  Deputy Commissione r of CGST and Central Excise Nashik II	Talathi Office 13-06-2022  Gram Panchayat  Deputy Commissione r of CGST and Central Excise Nashik II	Talathi Office 13-06-2022 74,385  Gram Panchayat 07-07-2022 15,81,860  Deputy Commissione r of CGST and Central Excise Nashik II	Talathi Office 13-06-2022 74,385  Gram Panchayat 07-07-2022 15,81,860 8,22,338  Deputy Commissione r of CGST and Central Excise Nashik II	Talathi Office 13-06-2022 74,385 Operational creditor  Gram Panchayat 07-07-2022 15,81,860 8,22,338 Operational creditor  Deputy Commissione of CGST and Central Excise Nashik II	CreditorDate of receiptAmount claimedAmount of claim admittedNature of claim of claim admittedAmount covered by security interestTalathi Office13-06-202274,385Operatio nal creditorN.A.Gram Panchayat07-07-202215,81,8608,22,338Operatio nal creditorN.A.Deputy Commissione r of CGST and Central Excise Nashik II18-08-202211,63,51,3553,50,19,119Operatio nal creditorN.A.	CreditorreceivedDate of receiptAmount claimedAmount of claim admittedNature of claim of claim admittedAmount covered by guaranteeTalathi Office13-06-202274,385Operatio nal creditorN.A.N.A.Gram Panchayat07-07-202215,81,8608,22,338Operatio nal creditorN.A.N.A.Deputy Commissione of CGST and Central Excise Nashik II18-08-202211,63,51,3553,50,19,119Operatio nal creditorN.A.N.A.	creditorreceivedDate of receiptAmount claimedAmount of claim admittedNature of claim admittedAmount covered by guaranteeAmount covered by guaranteeWhether related party?Talathi Office13-06-202274,385Operatio nal creditorN.A.N.A.N.A.NoGram Panchayat07-07-202215,81,8608,22,338Operatio nal creditorN.A.N.A.N.A.N.A.NoDeputy Commissione r of CGST and Central Excise Nashik II18-08-202211,63,51,3553,50,19,119Operatio nal creditorN.A.N.A.N.A.N.A.	CreditorPate of receiptAmount claimedAmount of claim admittedNature of claim admittedAmount covered by security interestAmount covered by guaranteeAmount covered by related party?% of voting share in CoCTalathi Office13-06-202274,385Operatio nal creditorN.A.N.A.N.A.N.A.Gram Panchayat07-07-202215,81,8608,22,338Operatio nal creditorN.A.N.A.N.A.N.A.Deputy Commissione r of CGST and Central Excise Nashik II18-08-202211,63,51,3553,50,19,119Operatio nal creditorN.A.N.A.N.A.N.A.	creditorreceivedNature of claimDate of receiptAmount claimedAmount of claim admittedNature of claim admittedAmount covered by security interestWhether related party?% of voting share in CoCTalathi Office13-06-202274,385Operatio nal creditorN.A.N.A.N.A.N.A.N.A.Gram Panchayat07-07-202215,81,8608,22,338Operatio nal creditorN.A.N.A.N.A.N.A.N.A.Deputy Commissione of CGST and Central Excise Nashik II18-08-202211,63,51,3553,50,19,119Operatio nal creditorN.A.N.A.N.A.N.A.N.A.	creditorreceivedContingent claimany mutual dues, that may be set-offDate of receiptAmount claimedAmount claimedAmount of claim admittedAmount covered by security interestAmount covered by guaranteeWhether related party?% of voting share in CoCTalathi Office13-06-202274,385Operatio nal creditorN.A.N.A.N.A.N.A.N.A.N.A.Gram Panchayat07-07-202215,81,8608,22,338Operatio nal creditorN.A.N.A.N.A.N.A.N.A.N.A.Deputy Commissione of GGST and Central Excise Nashik II18-08-202211,63,51,3553,50,19,119Operatio nal creditorN.A.N.A.N.A.N.A.N.A.N.A.	creditorreceivedcontingent claimany mutual dues, that may be set-offDate of receiptAmount claimedAmount of claim admittedNature of claim admittedAmount covered by security interestAmount covered by guaranteeWhether related party?% of voting share in CoCTalathi Office13-06-202274,385Operatio nal creditorN.A.<	Creditor   Color   Colaim   Colaim

4	Employees'	27-12-2022	3,40,167	 Operatio	N.A.	N.A.	No	N.A.	N.A.	N.A.	3,40,167	N.A.	The Claim
	State			nal									was
	Insurance			creditor									received
	Corporation												after 90
													days from
													CIRP
													commence
													ment date.
													Hence,
													claim was
													rejected.

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